

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1870**

TO BE ANSWERED ON THE 03RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

OPEN AIR PRISONS

1870. SHRI NITESH GANGA DEB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to open new open air prisons in the country during the year 2020-21;

(b) if so, the details thereof;

(c) whether the Government has any proposal to convert some existing prisons into open air prisons in future; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d) : No such proposal is under consideration of the Central Government.

‘Prisons’ and ‘persons detained therein’ are ‘State’ subjects as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. The State Governments are competent to establish new open air prisons and to convert any existing prison into open air prison in their respective jurisdictions.
